

band of hooligans holding sway and a section of officials playing ducks and drakes;

(b) if so, what steps Government have taken against the "Section of employees" who "are holding the entire staff of its office in the city and the Indian Botanic Gardens at Sibpore, Howrah to ransom" and also against those "officials of the institution" who "are either engaged in playing politics or moving out on official tours" as reported in the said news-item; and

(c) if not, what are the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) Yes, Sir.

(b) and (c) It is not correct to say that a "Section of the employee is holding the entire staff of the BSI and the Indian Botanic Gardens at Sibpore, Howrah to ransom." The Government is also not aware of any officials of the institution "engaged in playing politics". The Director, Botanical Survey of India has, however been instructed to investigate specific instances of indiscipline and mis-conduct and take appropriate action against the erring officials. As regards official tours, these form an integral part of the duties of Botanical Survey of India officials which consists mainly of survey of plant resources of the country. The officials proceed on tours after getting the approval of the competent authority.

#### **Ban on Export of Monkeys**

2142. SHRI D. HEERACHAND: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that ban on the export of monkeys from India is to be lifted shortly;

(b) if so, the reasons therefor;

(c) whether Government propose to bring monkeys under the purview of Wild Life Protection Act, 1972 in order to save this animal from extinction; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) No, Sir.

(b) Does not arise,

(c) and (d) Monkeys found in India are already included in the Schedules to the Wild Life (Protection) Act, 1972, and are thus, afforded legal protection from hunting and commercial exploitation.

2143. [Transferred to the 7th November, 1982]

#### **Translocation of Rhinos from Kaziranga to Dudhwa**

2144. SHRI ROBIN KAKATI :

SHRI AJIT KUMAR SHARMA :

Will the PRIME MINISTER be pleased to state:

(a) whether Government have sent a team of officers to visit Kaziranga and other habitats of Rhinos in Assam to examine the possibility of translocating certain number of Rhinos from Kaziranga to Dudhwa in U.P.;

(b) if so, the names of personnel of the team; and

(c) whether the said team has submitted its report if so what are the salient features thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) and (b)

A team of experts is to visit Assam soon. This consists of :

- i. Dr. J. B. Sale  
FAO Expert in Wildlife Management
2. Chief Conservator of Forests, Assam
3. Director or his nominee, Botanical Survey of India, Calcutta (Howrah).
4. Director or his nominee, Zoological Survey of India, Calcutta.
5. Chief Wildlife Warden, U.P.
6. Dr. J.H. Desai, Director, Delhi Zoological Park, Delhi-3.
7. Shri Duleep Matthai, Member, Indian Board for Wild Life.
8. Mrs. Anne Wright, Member, Indian Board for Wild Life.

(c) Does J.ot ajise.

#### Pollution of The Jamuna River

Q145. SHRI YOGENDRA SHARMA : Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the recent order of the Additional Chief Metropolitan Magistrate, Delhi regarding pollution of the Jamuna river waters by discharge of the industrial effluents of Delhi Cloth Mills unit at Bara Hindu Rao into it; and

(b) if so, what action Government propose to take against the DCM authorities in view of the fact that such discharge is highly dangerous for human beings and cattle alike ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) Yes, Sir.

(b) In view of the direction of the Court to the Industry to set up the industrial effluents treatment plant by 30-11-82 no action is called for on the part of the Central Board for the Prevention and Control of Water Pollution for the present.

#### Death of Animals in Zoos, National Parks

2146. SHRI V. GOPALSAMY: SHRI V. VENKA:

Will the PRIME MINISTER be pleased to state

(a) the number of animals in the Zoos, National Parks and Wild Life sanctuaries died due to diseases since 1981 till 1st August, 1982; and

(b) what steps have been taken to protect them?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : (a) During 1981 and 1982 large scale mortality of animals due to diseases was reported only from Ranthambore National Park in Rajasthan and Kaziranga National Park in Assam. The reported figures of mortality are as follows;—

(i) Ranthambore National Park	Sambhar Cheetal Blue Bull- Wild Boar	122 60 41 1
(ii) Kaziranga National Park	Wild Buffalo Wild Boars	146 7

(b) Apart from measures taken to check the epidemics, the State Governments have been advised to give special attention to prophylactic measures, such as strict control over